

**DIVISION BENCH**

**ITEM NO.126**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.398/2020, IA No.663/2023 & IA No.664/2023  
IN CP (IB) No.470/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>INDIAN INSTITUTE OF EDUCATORS PVT LTD V/S NEELKANTH SURGICAL INDUSTRIES PVT LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 24<sup>th</sup> April, 2024.

**-Sd-  
(Court Officer)**

**15<sup>th</sup> April, 2024**

*Priya Agarwal  
(Stenographer)*